

**Court-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 19 of 2014**

**Dated: 5<sup>th</sup> February 2016**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I.J. Kapoor, Technical Member**

**In the matter of:-**

**Western Electricity Supply Co. of Orissa Ltd., ..... Appellant (s)  
Versus  
Orissa Electricity Regulatory Commission & Ors. .... Respondent (s)**

Counsel for the Appellant(s) : Mr. Buddy A. Ranganadhan  
Ms. Malavika Prasad

Counsel for the Respondent(s) : Mr. Rutwik Panda  
Ms. Anshu Malik for R.1  
  
Mr. R.K. Mehta  
Mr. Abhishek Upadhyay  
Ms. Himanshu Andley for R.2

**ORDER**

We have heard learned counsel for the Appellant for some time.

List the matter for further hearing on **12.02.2016.**

**(I.J. Kapoor)  
Technical Member**

**(Justice Ranjana P. Desai)  
Chairperson**

ts/ss